

F.No. 01(03)/Roster/CESTAT/2026
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 07.08.2026

ORDER NO. 112 of 2026

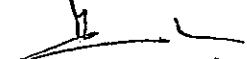
Hon'ble Officiating President is pleased to partially modify the roster order no 74 of 2026 for **CESTAT, New Delhi** for **07.08.2026** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
For 07.08.2026	Dr. Rachna Gupta, Hon'ble Officiating President	Chamber work

Note:

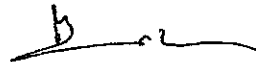
1. On this date Excise and Service Tax Division Bench matters stands adjourned.
2. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cestat.gov.in in the link "Daily orders"/"court proceedings".

By Order


(Mukesh Gupta)
Deputy Registrar

Copy to:-

SPS to Hon'ble Officiating President/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.


Deputy Registrar